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NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRI	BUNAL, HELD ON 16/11/2017 AT 1	NAI BENCH, CHENNAI 0.30 AM
PRESENT: SHRI K. ANAN	NTHA PADMANABHA SWAMY, M	EMBER-JUDICIAL
APPLICATION NUMBER	: CA/172/2017	
PETITION NUMBER	: TCP/236/2016	
NAME OF THE PETITIONER(S)	: SHEETALS CREDIT HOLDINGS PVT LTD & 5	
NAME OF THE RESPONDENT(S)	: S.V. GLOBAL MILL LTD & 6 ORS	
UNDER SECTION	: 397/398	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHO	- M
Chandramouli Prabhakar (f) R·Venkatavara dan	Coursel for Respondent No. 1	Shandramo uli (3) R. Venkatavarad
T.K. Bhaskar Priyadarshini N. Akhil Jain Keerthi Krishna	Counsel for Respondents 2 to 6	apple
Ramarwang Megyappan (gor) Preeti Mohan	Coursel for Repondent 7	Me. Lamavam

Coursel Ja Peletiony.

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Adulh Navagan V

ORDER

Counsel for petitioner present. Counsel representing other respondents present. Counsel representing both the parties submitted that there is an SLP pending before the Hon'ble Supreme Court and prayed time for making submissions in this matter. Time extended at their request. Put up on 11.12.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)

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